GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 428

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

CASES OF CYBER CRIME RELATED TO FINANCIAL FRAUD

428. SHRI M. BADRUDDIN AJMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a sharp increase has been reported in cyber crime related to financial frauds in the country;

(b) if so, the number of such cases reported during the last five years in the country, year-wise along with the type of frauds;

(c) the percentage of such cases and the action taken against the culprits;

(d) the measures and mechanism being adopted by the Government to curb such cases; and

(e) the details and number of fake and fraud call centres which were busted during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) to (e): With the enhanced use of internet, the number of cyber crimes including financial frauds is also increasing. The National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2020. As per data published by NCRB, the details of cases registered, action taken against the culprits etc., under cyber crimes, States/UTs wise and category wise during 2016-2020 are at Annexure.

'Police' and 'Public Order* are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes through their Law Enforcement Agencies (LEAs). The LEAs take legal action as per provisions of law against the offenders.

To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps for spreading awareness about cyber crimes; issuance of alerts/ advisories; capacity building/training of law enforcement personnel/ prosecutors/judicial officers; improving cyber forensic facilities; etc. Ministry of Home Affairs has established Indian Cyber Crime Coordination Centre (I4C) to provide a framework and eco-system for LEAs to deal with the cyber crimes in a comprehensive and coordinated manner.

The Government has launched the National Cyber Crime Reporting Portal (www.cybercrime.gov.in), to enable public to report incidents pertaining to all types of cyber crimes, with a special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into

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FIRs and subsequent action thereon are handled by the State/UT law enforcement agency concerned as per the provisions of the law. Citizen Financial Cyber Fraud Reporting and Management System has been launched for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. A toll-free number 155260 has been operationalized to get assistance in lodging online cyber complaints.

The details and number of fake and fraud call centres are not maintained centrally.

Annexure

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Crime Head-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV)

under Cyber Crimes	during 2016-2017
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SL	Crime Head		L6		2017								
SL	Cillie Head	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Tampering computer source documents	78	32	1	66	43	1	233	54	2	99	72	2
2	Computer Related Offences	6818	2018	134	4674	2579	172	10108	2091	50	4169	3319	59
3	Cyber Terrorism	12	6	0	7	7	0	13	1	0	11	1	0
4	Publication/transmission of obscene / sexually explicit act in electronic form	957	409	10	829	484	12	1768	642	18	1443	1087	25
5	Interception or Monitoring or decryption of Information	0	0	0	1	0	0	4	1	1	2	1	1
6	Un-authorized access/attempt to access to protected computer system	0	3	0	3	3	0	2	1	0	1	1	0
7	Abetment to Commit Offences	-	-	-	-	-	-	0	0	0	0	0	0
8	Attempt to Commit Offences	-	-	-	-	-	-	4	0	0	0	0	0
9	Other Sections of IT Act	748	242	14	384	298	17	1503	379	44	658	522	37
Α	Total Offences under I.T. Act	8613	2710	159	5964	3414	202	13635	3169	115	6383	5003	124
10	Abetment of Suicide (Online)	-	-	-	-	-	-	0	0	0	0	0	0
11	Cyber Stalking/Bullying of Women/Children	-	-	-	-	-	-	542	233	6	397	296	6
12	Data theft	86	22	0	34	26	0	307	36	0	155	37	0
13	Fraud	-	-	-	-	-	-	3466	614	9	1971	1027	11
14	Cheating	2329	355	4	853	569	6	1896	301	2	806	621	2
15	Forgery	81	16	0	64	37	0	99	24	0	180	75	0
16	Defamation/Morphing	-	-	-	-	-	-	12	4	0	17	17	0
17	Fake Profile	-	-	-	-	-	-	86	31	0	90	52	0
18	Counterfeiting	10	12	0	17	19	0	1	1	0	9	1	0
19	Cyber Blackmailing/Threatening	-	-	-	-	-	-	311	103	2	214	127	2
20	Fake News on Social Media	-	-	-	-	-	-	170	51	1	115	85	1
21	Other Offences		454	9	817	620	15	1086	518	12	1037	768	11
В	Total Offences under IPC	3518	859	13	1785	1271	21	7976	1916	32	4991	3106	33
22	Gambling Act (Online Gambling)	-	-	-	-	-	-	45	28	0	102	101	0
23	Lotteries Act (Online Lotteries)	-	-	-	-	-	-	11	0	0	1	0	0
24	Copy Right Act	181	136	29	237	212	31	89	57	4	103	82	4
25	Trade Marks Act	2	0	0	0	0	0	11	1	0	5	1	0
26	Other SLL Crimes	3	7	0	4	16	0	29	9	1	16	13	1
С	Total Offences under SLL(Special and Local Laws)	186	143	29	241	228	31	185	95	5	227	197	5
D	Total Cyber Crimes	12317	3712	201	7990	4913	254	21796	5180	152	11601	8306	162

Source: Crime in India

Annexure

L.S.USQ.NO.428 FOR 30.11.2021

Crime Head-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes

SL		during 2018-2020																		
	Crime Head	2018						2019							2020					
JL		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	
1	Tampering computer source documents	257	122	4	208	185	4	173	42	2	60	62	8	338	76	20	153	134	23	
2	Computer Related Offences	14141	2730	404	4627	3552	470	23734	3691	161	5174	5586	188	21926	6435	508	6499	7726	568	
3	Cyber Terrorism	21	5	0	28	5	0	12	3	0	17	11	0	26	4	0	20	6	0	
4	Publication/transmission of obscene / sexually explicit act in electronic form	3076	1157	37	2322	1621	46	4203	1567	86	2531	2111	106	6308	2343	66	3858	3170	82	
5	Interception or Monitoring or decryption of Information	6	1	0	24	4	0	9	8	0	8	8	0	7	3	0	3	3	0	
6	Un-authorized access/attempt to access to protected computer system	0	0	0	6	0	0	2	2	0	2	2	0	2	0	0	0	0	0	
7	Abetment to Commit Offences	1	1	0	13	2	0	0	0	0	0	0	0	1	1	0	1	1	0	
8	Attempt to Commit Offences	13	8	0	21	21	0	14	10	0	16	14	0	18	12	0	16	14	0	
9	Other Sections of IT Act	980	390	21	746	598	32	2699	451	50	727	690	78	1017	320	37	509	431	48	
Α	Total Offences under I.T. Act	18495	4414	466	7995	5988	552	30846	5774	299	8535	8484	380	29643	9194	631	11059	11485	721	
10	Abetment of Suicide (Online)	7	5	0	8	8	0	7	6	0	12	12	0	10	6	0	12	7	0	
11	Cyber Stalking/Bullying of Women/Children	739	390	4	618	480	4	771	463	12	673	581	15	872	438	8	619	525	10	
12	Data theft	106	36	0	83	50	0	282	28	1	59	42	1	98	137	75	205	195	75	
13	Fraud	3353	844	6	1778	1467	12	6229	1119	18	2539	1980	40	10395	1688	221	2332	2268	246	
14	Cheating	2051	471	6	1007	817	7	3367	535	10	1249	1292	14	4480	771	60	1277	1163	85	
15	Forgery	260	41	0	159	88	0	511	127	0	167	463	0	582	419	77	479	454	189	
16	Defamation/Morphing	18	5	0	8	7	0	19	4	0	5	4	0	51	4	0	15	6	0	
17	Fake Profile	78	49	1	71	54	1	85	35	0	45	43	0	149	43	2	65	65	2	
18	Counterfeiting	2	1	0	1	1	0	5	5	0	8	8	0	9	2	0	10	4	0	
19	Cyber Blackmailing/Threatening	223	102	1	189	143	2	362	109	2	296	145	2	303	121	6	203	153	6	
20	Fake News on Social Media	97	34	2	61	48	2	188	60	1	171	94	1	578	145	1	213	207	1	
21	Other Offences	1713	788	9	1464	1040	21	1974	883	23	1404	1204	31	2674	1123	9	1716	1501	14	
В	Total Offences under IPC	8647	2766	29	5447	4203	49	13800	3374	67	6628	5868	104	20201	4897	459	7146	6548	628	
22	Gambling Act (Online Gambling)	20	19	0	38	49	0	22	16	0	58	54	0	63	31	7	116	85	7	
23	Lotteries Act (Online Lotteries)	2	0	0	2	0	0	9	1	0	11	1	0	26	12	11	14	12	11	
24	Copy Right Act	62	26	0	41	32	0	34	10	0	8	11	0	49	24	0	44	36	0	
25	Trade Marks Act	0	0	0	0	0	0	1	3	0	2	3	0	5	2	0	3	2	0	
26	Other SLL Crimes	22	9	0	46	16	0	23	9	1	26	21	2	48	16	2	38	21	2	
с	Total Offences under SLL(Special and Local Laws)	106	54	0	127	97	0	89	39	1	105	90	2	191	85	20	215	156	20	
	Total Cyber Crimes (A+B+C)	27248	7234	495	13569	10288	601	44735	9187	367	15268	14442	486	50035	14176	1110	18420	18189	1369	

Source: Crime in India